

Operation Flood—II

8517. SHRI RASHEED MASOOD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether under Operation Flood-II only 22 States have so far signed the agreement and the remaining have shown their reluctance to do so;

(b) if so, the reasons therefor and reaction of Government with regard thereto;

(c) whether it is also a fact that sub-project implementation plans have been made only in the case of 7 States, the Loan and Grant Agreements have been signed by 11 States; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN):

(a) The basic agreement on Operation Flood II has been signed by 19 States and 4 Union Territories.

(b) The agreement between the Government of Karnataka and the Indian Dairy Corporation is being processed and is likely to be signed soon. However, the Governments of Meghalaya and Manipur are still considering the proposal.

(c) The sub-project implementation plans have been finalised in respect of 10 States and Union Territories, while loan-cum grant agreement has been executed by 7 States and 6 States and Union Territories have agreed to sign the agreement.

(d) Appraisal Report is the basic document which indicates the feasibility of the various projects and the total investment. The Indian Dairy Corporation has prepared the appraisal reports for 14 States and 4 Union Territories. This report forms an enclosure to the loan-cum-grant

agreement which has to be signed by the State Implementing Agency. The delay in signing the loan-cum-grant agreement by the State Implementing Agency is mainly because of the fact that the respective State Governments have not taken the decision to furnish guarantee to the Indian Dairy Corporation in respect of the loan amount.

गौशालाओं को वित्तीय सहायता

8518. श्री रामावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार गौशालाओं को वित्तीय सहायता प्रदान करती है ;

(ख) यदि हां, तो दिल्ली पिंजरापोल सोसाइटी गौशाला को सरकारी और अर्द्ध सरकारी स्रोतों से वित्तीय सहायता कब और, कितनी मिली ;

(ग) क्या सरकार को सहायता राशि के दुरुपयोग के बारे में शिकायतें मिली हैं ;

(घ) यदि हां, तो क्या सरकार का विचार केन्द्रीय जांच ब्यूरो से शिकायतों को जांच करवाने का है ;

(ङ) यदि हां, तो क्या सरकार का विचार जांच की अवधि के दौरान गौशाला के लिए प्रशासक नियुक्त करने का है; और

(च) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) : (क) और (ख). दिल्ली पिंजरापोल सोसायटी गौशाला को वर्ष 1960-61 से वर्ष 1970-71 तक दिल्ली प्रशासन से कुल 41,828 रुपये की वित्तीय सहायता प्राप्त हुई थी और इसके बाद कोई